

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-535
IB-641/ND/2020
New IA/5715/2020

IN THE MATTER OF:

M/s V.S. Metallic Pvt. Ltd.

Vs.

M/s Mani Mahesh Metals Ltd

....Applicant

.....Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 14.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

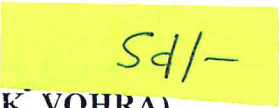
PRESENT:

For the Applicant : advocate manoj kumar

For the Respondent :

ORDER

Due to paucity of time, list on 22.01.2021.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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